

From:

Pratyush Kumar, H.J.S.,
Joint Registrar,
High Court of Judicature at
Allahabad.

To,

All the District Judges
Sub-ordinate to High Court of Judicature at
Allahabad.

No. C- 488 /Cf.(B)/2008: Dated: Allahabad: July 2 , 2008.

Subject :- **Option for the post of Presiding Officer, Industrial
Tribunals/Labour Courts, Uttar Preadesh.**

Sir,

I am directed to say that kindly obtain option/willingness from such Judicial Officers of the rank of U.P.H.J.S. cadre, who have retired/due to retire between the period from 1.8.2006 to 31.7.2008 in the enclosed prescribed proforma (in duplicate) and send the same in such manner so as to reach the Court latest by 15.7.2008 for considering their names for appointment to the aforesaid post.

Encl.: As above

Yours faithfully,

Sd/-

(Pratyush Kumar)
Joint Registrar

PROFORMA

1. Name of the officer :
(In Capital Letters)
2. Father's Name :
3. Date of Birth :
4. Date of Retirement :
5. Caste Category (whether belongs :
to SC/ST/OBC/General category)
(Attested copy of relevant certificate be attached)
6. Home Town with present :
residential address
7. Postal Address (For correspondence) :
8. Qualification :
(Attested copies of relevant documents be attached)
9. Designation with present place of :
posting (in case of serving officers).
10. Basic Pay (at present) :
11. Date of appointment & promotion in :
U.P. Higher Judicial Service &
U.P. Nyayik Sewa.

Date:

Signature of the Officer